

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1385  
ANSWERED ON:08.03.2007  
RESERVATION FACILITY TO REFUGEES FROM BANGLADESH  
Ahir Shri Hansraj Gangaram

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether originally Bangali speaking Namoshudra caste has been included in the list of Scheduled Castes for reservation facility;
- (b) if so, whether any demand has been made to direct State Government to provide reservation facility to refugees who came from Bangladesh and are now citizens of India; and
- (c) if so, the reaction of the Union Government thereto?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

- (a) Persons belonging to Namasudra community specified as Scheduled Castes in Assam, Manipur, Meghalaya, Mizoram, Orissa, Tripura and West Bengal are eligible to get benefits as admissible to Scheduled Castes.
- (b) & (c) Requests have been received from various quarters to include Namasudra community in the list of Scheduled Castes in Andhra Pradesh, Andaman & Nicobar Islands, Bihar, Chhattisgarh, Delhi, Karnataka, Madhya Pradesh, Maharashtra, Rajasthan, Uttar Pradesh and Uttrakhand. The concerned State Governments/Union Territory Administrations have been requested to provide ethnographic details in the prescribed proforma alongwith their recommendations.